

O.A. 537/09

19-8-13
 Due to difference on account
 of seal design of Sh. Navneet Kumar (J),
 Ad. 1 copy is adjourned to 31-10-13,
 Ad. 1 copy is adjourned to 31-10-13,
 Bal ✓

31-10-2013

No sufficient time left.

Written 01-1-2014,
✓ Boc01-1-2014

No sitting of D.B.

Written 19-2-2014.

✓ Boc

19-2-2014

No sufficient time left

Written 10-4-2014.

✓ Boc

10.04.2014

O.A. No. 537/2009

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Shri Praveen Kumar fairly submitted at bar that the present O.A. has rendered infructuous. Accordingly, the same is dismissed as rendered infructuous.

Shri S. Verma, learned counsel appearing on behalf of the respondents is present.

J. I. I.

Member (A)

vidya

U.P. Agarwal
Member (J)

on
Copy of order
Received 10-4-14
P. Verma
16-4-14